

LIR No. 2850/2016

Pankaj Kumar Chauhan vs M/s Associates Agencies

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Shri Bakul Jain, AR for the management.

It is submitted by AR for the management that corrigendum still not received.

Matter stands adjourned for awaiting corrigendum on **19.10.2020.**

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 973/2016

Mishro vs M/s North MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Ms Radha, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on
14.12.2020.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 3109/2016

Bijender Singh vs M/s North MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Ms Radha, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on
14.12.2020.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 5198/2016

Sanjay vs M/s North MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Ms Radha, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on
14.12.2020.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 9648/2016

Ali Hasan vs M/s Theme Export Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : Shri Zahid Ali Gahlot, AR for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Workman is directed to file evidentiary affidavit on official email ID.

Matter stands adjourned for ex-parte evidence on **26.10.2020.**

VEENA RANI

POLC/RADC

29.09.2020

LCA No. 125/2018

Merry Sunita Minj vs M/s Rakshak Security Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **28.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LC No. 56/2016

Bahadur Singh vs M/s MCD North

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Ms Radha, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on
14.12.2020.

VEENA RANI

POLC/RADC

29.09.2020

LC No. 2731/2016

Raj Kumar vs M/s Addeco India Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **14.12.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 8768/2016

Sunil Kumar vs The Management of DTC

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on
18.12.2020.

VEENA RANI

POLC/RADC

29.09.2020

LIR No.3824/2016

Jitender Singh vs M/s Fuji Film India Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for payment of cost of Rs. 1000/- by the management to the workman and for arguments on the application of the workman for bringing the additional evidence.

Reply to the application already filed.

Matter stands adjourned for payment of cost and arguments on the application on **23.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LC No. 2472/2016

Malkeet Singh Bamraha vs M/s Trehan International Consultants Engineers Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : Shri Saurabh Rastogi, AR for the workman.
None for the management.

The matter is fixed for final arguments.

Court notice was issued to both the parties on last date of hearing for appearing in the Court.

AR for the workman sought adjournment on the ground that he will file written submissions within two weeks.

Both the parties are directed to file written submission by the next date of hearing.

Matter stands adjourned for filing of written submissions and arguments on **14.10.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 2189/2016

Vinod Kumar vs M/s Mittal Forgings Pvt. Ltd.

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : Ms Poonam Kaushik, AR for the workman.
Shri Lalit Mohan Chaudhary, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he has already filed written submissions.

An application for setting aside order dated 11.12.2019 filed on behalf of workman on official email ID. Same be taken on record.

Workman is directed to supply copy of the same to the management or its AR and management is directed to file reply of the same by the next date of hearing on official email ID.

Matter stands adjourned for filing of reply to the application of the workman and consideration on the application on **08.10.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 5038/2016

Bhola Shankar vs M/s Janakpuri Club

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, Court notice be issued to both the parties and their ARs, which is returnable before the Court on **20.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 2535/2016

Satyaparkash vs Palms Exports

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **07.10.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 2540/2016

Shyam Narain Yadav vc M/s Palms Exports

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **07.10.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 1010/2016

Rajbir vs East MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Shri Arvind Kumar, AR for the management.

The matter is fixed for arguments on application for recalling of record.

It is submitted by AR for the management that reply already filed.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for arguments on application on **17.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 1102/2016

Sanjeev vs East MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Shri Arvind Kumar, AR for the management.

The matter is fixed for arguments on application for recalling of record.

It is submitted by AR for the management that reply already filed.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for arguments on application on **17.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 1506/2016

Rohtash Kumar vs East MCD

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.

Shri Arvind Kumar, AR for the management.

The matter is fixed for arguments on application for recalling of record.

It is submitted by AR for the management that reply already filed.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for arguments on application on **17.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020

LIR No. 3256/2016

Ragini vs M/s AMF Exports

Matter taken up through VC, which is hosted by Reader of the Court, after its last date of hearing.

29.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order on application of the management for seeking direction to the CFSL for verification of the handwriting / signatures of the workman with the records maintained by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on application on **18.11.2020**.

VEENA RANI

POLC/RADC

29.09.2020